

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014
& IA No. 5 of 2014**

Dated : 9th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dwivedi
Mr. Harsh Vardhan**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1**

ORDER

Reply is being filed today by the learned counsel for the Respondent No.1 after serving copy on the other side.

Post the matter for hearing on **07.05.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js